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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. No. 206/397-398/NCLT/AHM/2016(New) C.P. No. 82/397-398/CLB/MB/2011(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.07.2017

Name of the Company:

present for petitioner.

Enercon Gmbh

V/s.

Wind World India Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESEI	NTATION	SIGNATURE
VIVER A. VASMI	ADV.	PETIT	IONER	4.
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14. POWAN KELKAR	ORDER	DV -	24-8	J.
earned Advocate Mr. Staffeda M	Sadrasura with I	ADV, earned Adv	الم 4-ع vocate Mr. V	ivelowashi

Learned Senior Advocate Mr. Mihir Thakore with Learned Advocate Mr. Sahil Thakore present for Respondents no. 36 and 37.

Learned Advocate Mr. Rashid Boatwala with Learned Advocate Mr. Anip Gandhi present for Respondent no. 2/ Applicant.

Learned Advocate Mr. Sahil Shah present for Respondents no. 4 to 8.

Learned Senior Advocate Mr. Rashesh Sanjanwala with Learned Advocate Olga Lume Pereira with Learned Advocate Mr. Manasa Sundaraman with Learned Advocate Mr. Arjun Sreenivas present for Respondent no. 3.

Learned Senior Advocate Mr. Shyam Mehta with Learned Senior Advocate Mr. Venkatesh Dhond with Learned Advocate Mr. Shyam Kapadia with Learned Advocate Rohan Kelkar present for Respondents no. 4 to 8.

Pending Applications CA 201/2011, CA 232/2012, 240/2012, 167/2015, 70/2016 are renumbered as 206A, B, C, D, E respectively.

List the main petition and all pending applications including 209/2017 on 29.08.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 25th day of July, 2017.